NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

ATTENDANCE-COM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM			
TRANSFER PETITION NO.			
COMPANY PETITION/APPLICATION NO.	CA No.118/252/HDB/2018		
NAME OF THE COMPANY	Home Office Enterprises Private Limited		
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NAME OF THE PETITIONER(S)	Home Office Enterprises Private Limited		
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad		
	registrar or companies, Hyderabad		
UNDER SECTION	252		
UNDER SECTION	252		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.Shipa	coursel for Petitioner	9985183500	dy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Ms.C.Shilpa Learned counsel for the Petitioner.

Passed Interim orders by separate order.

Post the case on 23rd March 2018.

Member (T)

Member (J)

Ramu